

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**



IA 412 of 2018 with CP No. 17/397-398/NCLT/AHM/2016

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2019**

Name of the Company: Bhupendra Patel & Ors.
V/s.
Hotel Oasis (Surat) Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	DHIREN R. DAVE	PCS	Original Petitioner	
2.	RAJNISH SINGH	ADV	Respondents	

ORDER

The parties are represented through their respective learned counsel and PCS.

The Ld. Lawyer appearing on behalf of the applicant in IA 412/2018 requested for some time in presence of the learned PCS for the original petitioner.

List the matter on 18.04.2019


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 15th day of February, 2019


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL